

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 257 OF 2015**

**Dated : 23<sup>rd</sup> November, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s. Jaiprakash Power Ventures Ltd.**

**...Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory Commission  
& Ors.**

**...Respondent(s)**

**Counsel for the Appellant(s) :**

**Mr. Sakya Singha Chaudhuri**

**Mr. Avijeet Lala**

**Mr. M. Bhatnagar**

**ORDER**

Issue notice to the Respondents returnable on 14.01.2016. Dasti  
in addition is permitted.

List the matter on **14.01.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/mk